

AFFAIRS, AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) Working Group appointed by the Atomic Energy Commission to evaluate the concept of Nuclear-Powered Agro-Industrial Complexes has submitted its report. One of the projects studied by the Working Group relates to the establishment of an Agro-Industrial Complex in the Gangetic Plain. This Complex envisages a nuclear power station of 1200 MWe capacity a part of the electricity generated by which will be used for energising tubewells. Further detailed studies on this project are in progress.

(b) and (c) The estimated cost of the project envisaged and its main features are given in Chapter IV of the Annual Report of the Department of Atomic Energy for 1970-71, entitled 'Agro-Industrial Complex Studies'. The Annual Report has been circulated to all Members of Parliament.

Prosecution Powers for Border Security Force and Central Reserve Police

5448. **SHRI DEVINDER SINGH GARCHA**: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a scheme under consideration of Government to empower the Central Forces like the Border Security Force and the Central Reserve Police to prosecute those who commit offences under the Central laws; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b) Section 139 of the Border Security Force Act, 1968, already confers powers on the members of the Border Security Force within the specified local limits of the areas adjoining the borders of India, for the prevention of offences and for the arrest of persons committing such offences. Government are considering the question of enacting legislation to enable the Central agencies to undertake the investigation of such offences and the prosecution of persons suspected to be involved in the commission of such offences.

Beating U. P. of C. P. I. (M) Workers by Military Contingent in West Bengal

5449. **SHRI SOMNATH CHATTERJEE**: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the fact that on the night of the 7th April, 1971, a Military contingent entered into the offices of the Hindustan Cables Employees Union in Roopnarainpur, District Burdwan (West Bengal) and the local Communist Party of India (Marxists) office and smashed furniture and other belongings and beat up the workers in the name of conducting search; and

(b) if so, the steps Government are proposing to take to prevent the recurrence of similar incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) According to information received from State Government, a police party made a search of Hindustan Cables Residential Colony, Roopnarainpur and Rampur refugee camp No. 11 on the 7/8th April, 1971 for the purpose of arresting absconding accused persons wanted in specific cases and for recovery of explosives, arms and ammunition. The assistance of the army was also made available to the search party. It is not a fact that furniture and other belongings were damaged or any person was beaten by the police. Leading members of the Union as well as representatives of the local Communist Party of India (Marxists) were present during the search and made no complaint of ill-treatment.

(b) Does not arise.

Alleged Indulgence of Shri Tariq Ali in Subversive Activities

5450. **SHRI S. S. MOHAPATRA**:
SHRI BISHWANATH JHUNJHUN-
WALA:
SHRI SHIVAPPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Shri Tariq Ali recently came to Calcutta from abroad without valid travelling papers;